

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27
CP/1(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **THE SOLAPUR DISTRICT CENTRAL CO.**
OP. BANK LIMITED V/s SMT. JAYASHRI
DILIP MANE

Under Section 131(1) of Companies Act, 2013

ORDER

1. Adv. Ahsan Allana for the Petitioner is present and Adv. Prachi Wazalwar for the Income Tax Department is also present.
2. Ld. Counsel for the Income Tax Department submits that they be granted further time in view of the comments required from the Assessing Officer. Four weeks' time is granted. It is last opportunity to the Income Tax Department.
3. List this matter on **02.08.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/